RAJYA SABHA

Tuesday, the 3rd August, 19S2/the 12th Sravana, 1904 *(Saka)*

The House met at eleven of the clock. Air. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Government accommodation to class III civilian employees

*34l, SHRI KA1.RAJ MISHRA:

SHRI PYARELAL KHAN-DELWAL: \

Will the Minister of DEFENCE be pleased to state:

(a) the .number of Class III civilian employees in the three services who have been provided with Government accommodation and what is their percentage with reference to the total employees in that category; and

(b) whether the existing rules to provide accommodation to at least 20 per cent of civilian employees have been complied with, and if not, what are reasons therefor?

THE DEPUTY MiNliiTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) A statement showing the number of quarters constructed for class HI civilian employees of the Air Force and Navy is attached. *(See below)* Information with regard to the Army and Defence civilians] ^posted in Services Headquarters in New Delhi who have been provided with accommodation by the Ministry of Works and Housing is being collected and will be laid on the Table of the House.

(b) Existing Government orders authorise construction of quarters for all classes of civilians upto 15 per cent of their authorised strength at selected stations. This authorisation is being made good in phases, subject to the availability of funds.

fThe question was actually asked on the floor of the House by Shri Pyarelal Khandelwal.

925 RS—1.

Statement

Government accommodation to Class III civilians employees of Air Force and Navy

AIR FORCE: A total of 379 quarters for class III civilians have been provided and the accommodation satisfaction is 8.21 per cent.

NAVY: A total of 2.422 quarters for classi III civilian erojploytees have been provided and the accommodation satisfaction is 10 per cent.

श्री प्यारे लाल खंडेलवाल: सभापति जी, मुझे जो उत्तर दिया गया है, इसमें दो सेनाओं---वायु सेना और नौ-सेना के क्वार्टर्ज का उल्लेख तो है, लेकिन थल सेना के तृतीय श्रेणी के सिविल कर्मचारियों के क्वार्टर्ज का कोई उल्लेख नहीं है।

मैंने सवाल पूछा था कि तीनों सेनाओं के तृतीय श्रेणी सिविल कर्मचारियों के लिए कितने क्वार्टर्ज कुल उपलब्ध हैं। सरकार ने दो सेनाओं के दिए हैं, पर तीसरे के नहीं दिए हैं। यह प्रश्न एक बड़ा अहम प्रश्न है और बड़े लम्बे समय से सिविल कर्मचारियों की (तृतीय श्रेणी) की यह मांग उठती आ रही है।

श्रीमन, यह सवाल सिविल कर्मचारियों का ही नहीं, जो सेना में काम करने वाले सैनिक हैं, उनका भी सवाल है। मैं माननीय मंत्री जी से पूछना चाहता हूं कि तीनों सेनाओं में जो तृतीय श्रेणी सिविल कर्मचारी हैं और तीनों सेनाओं में जो सैनिक हैं, उनके लिए कुल कितने मकानों की आवश्यकता है और उनमें से कितने मकान अभी तक बन चुके हैं ?

यह मेरा पहला सवाल है।

SHRI K. P. SINGH DEO: Sir, I have mentioned that the information available is for the Navy and the Air Force. At the short time available we could not collect the figures for the Army, which is being collected. As you know, Sir, the Army is a very big organisation and we Have to take some time to collect th© information from the various units which are spread all over the country r and this will be laid on the Table of the House when it is available. As far as the units

are concerned, till date in Delhi Cantonment there are 666 units, in Jabbalpore 109, in Calcutta 210, in Pune 80, in Allahabad 29, in Hyderabad Golconda 39, in Lucknow 246 and in Bombay 389 units.

Sir, as far as the Defence civilians are concerned, it is not a condition of service that accommodation will be provided, as in the case of the uniformed personnel.

श्री प्यारे लाल खंडेलवाल: सभापति जी, माननीय मंत्री जी के उत्तर को सुनकर मुझे बड़ा आश्चर्य लग रहा है कि मंत्री जी के पास इस बात का जवाब नहीं है कि कितने मकान हैं। मकान तो वर्षों से बने हुए हैं और इसका रिकार्ड सरकार के पास रहता है और रहना चाहिए। आश्चर्य यह है कि वह यह जवाब दे रहे हैं कि हमारे पास अभी तक उसकी सूचना एकत्रित नहीं हुई है।

लेकिन मैं एक बात सूचनार्थ मंत्री जी से फिर भी पूछना चाहता हूं कि इस वर्ष तीनों सेनाओं के तृतीय श्रेणी सिविल कर्म-चारियों के लिए, और सैनिकों के लिए आप कितने मकान बनाने की योजना बना रहे हैं और उनमें से कितने मकानों का निर्माण करने का काम शुरू हो गया है ? यह माननीय मंत्री जी बताएं।

SHRI K. P. SINGH DEO: Firstly, I have already said that the information II being collected; I never said that I did not have, the information. I am sure the hon. Member would not be satisfied with incomplete information. So, we would like to give the Member the full information. It will take some time.

As far as the units are concerned, I would submit that I will give the figures of the money that we are going to spend....

श्री प्यारेलाल खंडेलवाल: कृपया यह बतायें कि इस वर्ष आप कितने मकान बना रहे हैं ?

MR. CHAIRMAN: The number of the houses that you have constructed so **far.**

SHRI K. P. SINGH DEO; I gave figures for civilian employees in answer to question No, 1, that....

श्री प्यारेलाल खंडेलवाल: इस वर्ष आप की योजना कितने मकान बनाने की है?

SHRI K. P. SINGH DEO: I have given these figures and I will give the figures which the hon. Member is asking for in the second question. For civilian employees of all classes in the three services this year, we are going to spend Rs. 8 crores and 7 lakhs. For the army, it is Rs. 7.68 crores; for navy it is Rs. 3.85 crores. Last year the figure was, J for the army Rs. 3.66 crores for the navy it was Rs. 65 lakhs and airforce, Rs. 3.24 lakhs and the total comes to Rs. 4.34 crores....

MR. CHAIRMAN: They are not asking about the money; they want to know how many houses have been constructed.

SHRI K. P. SINGH DEO: Number of houses will depend on the place where they are constructed. Some units may cost Rs. 65,000, some units may cost Rs. 1.20 lakhs and some units may cost Rs. 1 lakh. So, it is very difficult to say the number of units....

श्री प्यारेलाल खंडेलवाल: मैंने पूछा कि कितने क्वार्टर बनाने वाले हैं।

SHRI K. P. SINGH DEO: I will collect the information and lay it on the Table of the House.

MR. CHAIRMAN: I think it is better you collect the information about the number of houses.

SHRI NIRMAL CHATTERJEE: What are the physical targets?

MR. CHAIRMAN: The information you have sought, will be laid on the Table of the House. That is all.

श्री प्यारे लाल खंडेलवाल: एक बात सुन लीजिए। माननीय मंत्री जी ने वायुसेना और नौ सेना के क्वार्टर्स के आंकड़े दिए हैं। मैंने प्रारम्भ में कहा था कि थल सेना के

कोई आंकडे उन्होंने नहीं दिए । क्या उन के पास नहीं हैं या देना भूल गए?

श्री सभापति : उन्होंने कहा कि जमा करके ये आंकड़े टेबिल पर रख देंगे ।

श्री अश्विनी कुमार: माननीय अध्यक्ष महोदय, अभी उत्तर देते हुए मंत्री महोदय ने कहा कि कहीं पर मकान की कीमत डेढ़ लाख आती है, कहीं 5 हजार आती है। प्रश्न केवल तृतीय श्रेणी के लिए है। शायद यह प्रश्न उन्होंने सब श्रेणियों के लिए कर लिया है । आफीसर्स के मकान तीन कमरे के होंगे, तृतीय श्रेणी के सिविलियन्स के लिए एक कमरे का होगा । तृतीय श्रेणी सिविलियन्स के अलावा जो भिन्न-भिन्न सर्विसेज हैं उन में आफीसर्स हैं, जवान हैं रेगुलर आर्मी के । सिविलियन्स के साथ जवानों और अफसरों का क्या परसेंटेज आता है । मकान का दाम उन्होंने डेढ़ लाख तक बताया है । मैं जानना चाहता हूं कि आप अफसरों के लिए कितने मकान बना रहे हैं, जवानों के लिए कितने बना रहे हैं, सिविलियन्स एम्पलाईज के लिए कितने बना रहे हैं । मेरी यह जानकारी है कि जहां तक अफसरों का प्रश्न है उन को पूरे मकान मिलते हैं और जैसे-जैसे नीचे आते जाते हैं कमी होती जाती है और जवान और सिविलियन्स को सड़क पर रखने की व्यवस्था रहती है । एन. सी. ओ. और जवानों को मकान नहीं मिलते और सिविलियन्स को तो बिल्कुल ही मकान नहीं मिलते । ऐसी मेरी जानकारी है। तो परसेंटेज क्या है, कितने अफसरों को मकान दिए हैं, कितने क्लास थ्री एम्प-लाईज को दिए हैं, कितने जवानों को दिए हैं ? इस का प्रतिशत बता सकेंगे तो मैं आपका आभारी हूंगा ।

MR. CHAIRMAN: Break-up of the houses; not breaking the houses, but the r>reak-up.

SHRI K. P. SINGH DEO: Sir, as I mentioned earlier, Defence civilian employees do not, as a matter of right, get accommodation. It is a matter of relaxation that Government took a decision in 1970 that in hard stations where rents are high and accommodation is not readily available, upto 15 per cent may be given and for that, the availability of funds should be the guiding factor.

As far as the servicemen are concerned, they have various percentages of satisfaction which is to be fulfilled and the Government is stepping up the investment and allotment for building accommodation for these personnel. For the JCOs and equivalent, the satisfaction is 100 per ceut; for NCOs and equivalent; it is 50 per cent; for ORs, the satisfaction if 15 per cent. I will give you the figures. Sanction for residential accommodation for all classes of uniformed personnel in 1979-80 was only Rs. 39 crores. In 1980-81, Rs. 46 crores. In 1981-82....

MR. CHAIRMAN: If I may say so, the amount means nothing. They want the number of houses.

SHRI K. P. SINGH DEO: It is very difficult__

MR. CHAIRMAN: Put it on the table of the House. Put the information on the Table of the House.

Question No. 342.

Losses suffered as a result of Textile strike in Bombay

*342. DR. SHANTI G. PATEL:t
SHRI RAMAKRISHNA HEGDE:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have assessed the losses suffered in terms of wages, production and export earnings as a result of the textile strike in Bombay; arid

tThe question was actually asked on the floor of the House by Dr. Shanti G. Patel.

©Previously Starred Question No. 202; transferred from the 22nd July, 1982.